

(a) whether there is wide imbalance in the rent laws and as such people are suffering under these imbalances ; and

(b) the steps Government propose to take to bring uniformity in the rent laws and reduce tenant-landlord disputes ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF) : (a) and (b). The Rent Control is a State subject. It is, therefore, for the State Governments to amend their Rent Control Laws, if considered necessary.

The Ministry of Works and Housing is, however, concerned with the Delhi Rent Control Act, 1958, amendments to which are being finalised.

Cost of Fertilizers

3114. SHRI T.R. SHAMANNA : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the cost of fertilizers is rising abnormally high ; and

(b) if so, whether Government will take steps to arrest the rise in price of fertilizers in the interest of agricultural production ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) and (b). The prices of fertilizers for the farmers in India are maintained at a uniform level throughout the country. No increase in these prices has been allowed and in fact the prices of fertilizers have been reduced by about 7.5 per cent only recently with effect from 29th June, 1963.

Proposal to bring more items under ISI

3115. SHRI RAM VILAS PASWAN : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether Government propose to bring more items under ISI ;

(b) if so, names of such items which are likely to be covered by ISI ; and

(c) the procedure followed thereunder ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS AND IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (DR. M.S. SANJEEVI RAO) : (a) to (c). ISI Certification Marks Scheme is voluntary in nature. The necessity of bringing certain items under Compulsory Certification is under consideration for which statutory action will be necessary.

Committee to Study Berthing Costs for Fishing Boats and Trawlers

3116. PROF. P.J. KURIEN : Will the Minister of AGRICULTURE be pleased to state :

(a) whether a committee has been appointed to study all aspects of berthing costs for fishing boats and trawlers and suggest the rates to be fixed ;

(b) whether any report has been submitted by the committee ; and

(c) the steps Government are taking to reduce the high berthing charges for fishing trawlers ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) and (b). Yes, Sir. A Committee was constituted to review, inter alia, the existing user charges fixed for levy on the fishing industry and mechanised fishing vessels and suggest suitable user charges, keeping in view the expenditure and income of the fishing harbour as well as the paying capacity of the users.

(c) The report has been received by the Government and has been circulated to the Port Trusts and the departments concerned for their comments.

उत्तरकों का आयात कम करने का प्रस्ताव

3117. श्री राजनाथ सोनकर शास्त्री :

श्री भगल राम प्रेमी :

श्री शिव शरम बर्मा :

क्या कृषि मंत्री यह बताने की कृपा करेंगे कि :